

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.226 – IA/247(AHM)2022  
ITEM No.227 – IA/268(AHM)2022  
in  
**CP(IB) 342 of 2018**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Punjab National Bank  
V/s  
Vijay Timber Industries Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 08/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Chetan Karia, Adv.  
For the Respondent : Mr. Atul Sharma, Adv.  
Liquidator in person : Mr. Ramchandra Choudhary

**ORDER**

**IA/247(AHM)2022 & IA/268(AHM)2022**

Ld. Counsel for the applicant seeks adjournment to file service affidavit.

List for further consideration on 08.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**